

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

(COURT-II)

**Item No. 313
77(ND)/2015**

IN THE MATTER OF:

Mr. Farooq Ahmad Shala

... Applicant/Petitioner

Vs.

M/s. Peacock Tours Pvt. Ltd. & Ors.

... Respondent

Under Section: 397-398

Order delivered on 13.03.2020

CORAM:

**MR. L.N. GUPTA
HON'BLE MEMBER (T)**

**CH. MOHD.SHARIEF TARIQ
HON'BLE MEMBER (J)**

For the Applicant:

Mr. Adab Singh Kapoor, Advocate

For the Respondent:

**Mr. Abhishek Kumar Rao, Ms. Bhavya Bharti and
Ms. Tushita Ghosh, Advocates**

ORDER

Counsel for both sides are present. It is submitted that pleadings are complete. The matter is posted for final submissions.

List on 6th May 2020.

-Sd-

**(L.N. GUPTA)
MEMBER (T)**

-Sd-

**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**